

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench at Ahmedabad**

REGIONAL BENCH-COURT NO. 3

EXCISE Appeal No. 11384 of 2015 – DB

(Arising out of OIO-AHM-EXCUS-002-COMMR-19-20-14-15 dated 27/02/2015 passed by Commissioner of Central Excise-AHMEDABAD-II)

C.C.E.-Ahmedabad-ii

Custom House... First Floor,
Old High Court Road, Navrangpura,
Ahmedabad, Gujarat- 380009

.....Appellant

VERSUS

Cadila Pharmaceuticals Ltd

1389, Trasod Road,
Dholka,
Ahmedabad, Gujarat

.....Respondent

APPEARANCE:

Shri S J Vyas, Advocate for the Appellant-Assessee

Shri Tara Praksah, Deputy Commissioner (AR) for the Respondent-Revenue

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR**

DATE OF HEARING: 21.02.2024

DATE OF DECISION: 18.06.2024

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 10800 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**